

(b) The information in this regard is not readily available and is being collected.

(c) According to the policy guidelines, officers/staff are considered for foreign posting mainly in the order of their seniority and keeping in view their job experience and consistently good service record.

**लेह-जम्मू के बीच विमान सेवा को बढ़ाना**

2193. श्री कुशोक नवांग चम्पा: क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि इस समय लेह-जम्मू-लेह के बीच सप्ताह में केवल तीन बार विमान सेवा चलाई जा रही है जिससे उस क्षेत्र में यात्रियों की जरूरतें पूरी नहीं हो पा रही हैं;

(ख) क्या सरकार इस क्षेत्र में विमान सेवा को बढ़ाने का विचार कर रही है, जैसा कि पहले भी अनुरोध किया गया है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं?

नागर विमानन मंत्री (श्री अनंत कुमार): (क) से (ग) इस समय एलायंस एयर लेह-जम्मू-लेह सेक्टर पर सप्ताह में दो सेवाओं का प्रचालन कर रही है। इंडियन एयरलाइन्स समय-समय पर यातायात मांग के अनुरूप, जम्मू और लेह के बीच अतिरिक्त सेवाएं प्रदान करती है। देश के विभिन्न क्षेत्रों को विमान परिवहन सेवा सम्बन्धी आवश्यकता को ध्यान में रखकर, विमान परिवहन सेवाओं के बेहतर विनियमन को प्राप्त करने की दृष्टि से सरकार ने मार्ग वितरण सम्बन्धी मार्गदर्शी सिद्धान्त निर्धारित किये हैं। सरकार द्वारा जारी किए गए मार्ग वितरण सम्बन्धी मार्गदर्शी सिद्धान्तों के अनुपालन के अधीन यातायात मांग तथा वाणिज्यिक साध्यता के आधार पर जम्मू तथा लेह सहित विशिष्ट स्थानों के लिए विमान सेवाएं प्रदान करना एयरलाइनों पर निर्भर करता है।

**Delay in shifting of Telephone in Janpath Exchange**

2194. SHRI RAM DEO BHANDARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that months after applications for shifting of telephone

connections have been submitted in Janpath Exchange of MTNL, no action/initiative has been taken by the concerned authority while the bills have been accumulating against customers' name;

(b) if so, the officers/staff responsible for this and the reasons for not taking any action in time; and

(c) what remedial steps would be taken by Government to avoid such delays from Janpath Exchanges of MTNL including disciplinary action against the concerned officers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) to (c) The information is being collected and will be laid on the Table of the House.

**Opening of Telephone Exchange at Akhand Nagar in district Sultanpur (U.P.)**

2195. SHRI RAJNATH SINGH 'SURYA': Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a telephone exchange at Akhand Nagar in District Sultanpur, U.P. is going to be started;

(b) if so, will it cover villages such as Ealerwa, Paudhan Rampur, Misirpur, Jalalpur Umari etc. in Akhand Nagar block;

(c) if not, what would be done to cover these villages if people apply for telephones; and

(d) the proposal of opening a exchange in one of these villages be considered if these are not covered by any of the surrounding exchanges?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Yes, Sir. The telephone exchange at Akhand Nagar has been planned for the year 1999-2000.

(b) No, Sir. The proposed exchange at Akhand Nagar will not cover these villages.